

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 67 of 2005

Monday, this the 7th day of February, 2005

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. H.P. DAS, ADMINISTRATIVE MEMBER

1. Jupudi Prasad, IFS
Conservator of Forests,
Inspection and Evaluation,
Department of Forest, Kottayam.Applicant

[By Advocate Shri Prakash M.P]

Versus

1. State of Kerala represented by its
Chief Secretary to Government,
Secretariat, Thiruvananthapuram.

2. Union of India represented by its
Secretary to Government,
Ministry of Environment and Forests,
Parivaran Bhavan, Lodhi Road,
New Delhi.Respondents

[By Advocate Shri Renjith A, GP (R1)]
[By Advocate Shri T.P.M. Ibrahim Khan, SCGSC (R2)]

The application having been heard on 7-2-2005, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel of the applicant seeks permission to
withdraw this application. Permission granted. The Original
Application is closed as withdrawn. No costs.

Monday, this the 7th day of February, 2005

H.P. DAS
ADMINISTRATIVE MEMBER

A.V. HARIDASAN
VICE CHAIRMAN